

Need to ensure timely completion of the Chhapra-Hajipur National Highway Project in Bihar-Laid

SHRI RAJIV PRATAP RUDY (SARAN): I wish to draw the attention of the Government towards the long-pending issue of the Chhapra-Hajipur National Highway, whose appointment date was 27th January 2011. Despite 14 years having passed, the project remains incomplete, causing immense inconvenience to the people of Bihar. Two cure period notices, including the most recent issued on 20th November 2024, have failed to bring any resolution. Reports from the Project Director and other officials confirm persistent non-performance by the concessionaire. Despite these clear indications, the project has neither been completed nor terminated, raising serious concerns about accountability and governance. Through this mention, I urge the Ministry of Road Transport and Highways to immediately terminate the concessionaire's agreement based on official recommendations and award the project to a new, competent entity to ensure timely completion and provide a clear timeline and explanation for the delay in completing or terminating the project. This matter requires urgent attention to alleviate public distress and restore confidence in governance.